

Ä

C.A.No. 992-993 OF 1997

ITEM No.116

Court No. 9

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 992-993 of 1997

REMCO INDS. WORKERS HOUSE BLDG. COOP. SOC.

Appellant (s)

VERSUS

LAKSHMEESHA M. & ORS.

Respondent (s)

Date : 30/07/2003 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s)Mr. Bhimrao M. Naik,Sr.Adv.
Mr. S.K. Kulkarni,Adv.
Mr. Shanmukhappa,Adv.
Mr. M. Gireesh Kumar,Adv.
Mr. Ankur S. Kulkarni,Adv.
Ms. Sangeeta Kumar,Adv.

For Respondent (s)Mr. S.N. Bhat,Adv.

Mr. Kh. Nobin Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Not for today and tomorrow.

[T.I. Rajput][Shelly Sengupta]
Court Master Court Master